

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00992/2017

Jabalpur, this Thursday, the 05th day of March, 2020

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER


Nand Lal Koshta, Age 68 years (Pensioner)
Son of Late Gatte Lal R/o 185 Shantinagar
Damoh Naka Jabalpur MP 482002
Mobile No.7898556277

-Applicant

(By Advocate –Shri P.Shankaran Nair)

V e r s u s

1. The Union of India, Through the Secretary, Department of Defence Production, South Block New Delhi 110001
2. The General Manager, Ordnance Factory Khamaria, Jabalpur PIN 482005 MP
3. The Principal Controller of Defence Accounts (Pensions) Draupati Ghat, Allahabad (UP) 211001
4. The Manager, United Commercial Bank CPPC Somalwar Bhawan, 1st Floor Mount Road, Extension Nagpur MS PIN 440001
5. The Branch Manager, United Commercial Bank Branch at Shantinagar

Jabalpur (MP) 482002

- **Respondents**

**(By Advocate –Shri S.P.Singh for respondents Nos. 1 to 3
& Smt. Qamar Jabi Khan for respondents Nos. 4 & 5)**

ORDER (ORAL)

The applicant has filed M.A. No.200/254/2020 seeking permission for withdrawal of the O.A.



2. In the M.A. it has been stated that the respondents have partially restored the benefits. Therefore, the applicant does not want to prosecute the above Original Application and want to lead a peaceful retired life.

3. Thus, the M.A. is allowed.

4. The Original Application is dismissed as withdrawn.

**(Navin Tandon)
Administrative Member**

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